

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 510 of 2019**

**IN THE MATTER OF:**

**Imran Iqbal Khan & Anr.**

**.....Appellants**

**Vs.**

**Benteler Trading International GMBH & Anr.**

**.....Respondents**

**Present :**

**For Appellant: Mr. Yadav Narender Singh, Mr. Abhishek Singh, Mr. Ashutosh Yadav, Advocates**

**For Respondents: Mr. Lzafeer Ahmad, Advocate for RP**

**Mr. P.V. Dinesh, Ms. Sindhu T.P., Mr. Ashwini Kumar Singh, Mr. R.S. Lakshman, Advocates for R-1**

**O R D E R**

**12.09.2019 -** Due to paucity of time, the matter could not be taken up.

Post the appeal on **17<sup>th</sup> October, 2019.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

ss/sk